

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1755
TO BE ANSWERED ON 13/12/2023

INTERNATIONAL COMMODITY AGREEMENTS

1755. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has the details of International Commodity Agreements entered into during the last three years;
- (b) if so, the details thereof;
- (c) whether our country imports more or exports more through the International Commodity Agreements; and
- (d) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a) to (d) During the last three years, India has entered into three Free Trade Agreements (FTAs) which also cover trade in commodities, namely (1) India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA), (2) India-UAE Comprehensive Economic Partnership Agreement (CEPA), and (3) India-Australia Economic Cooperation and Trade Agreement (Ind-Aus ECTA). The trade balance of a country depends on a host of factors including respective economic growth patterns.
